

(a) whether the Government propose to set up heavy water plants in the country particularly in Bihar during the Ninth Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :
(a) No, Sir.

(b) Does not arise.

Ravine Development Project

3261. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been received the Uttar Pradesh Government to launch the ravine development project financed by the European Economic Community in Uttar Pradesh;

(b) if so, whether the said project have been cleared;

(c) if not, the reasons therefor; and

(d) the time by which the Government propose to take a decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) Yes, Sir. A Project proposal for Ravine Stabilisation Programme in Uttar Pradesh with European Economic Community assistance was received.

(b) Yes, Sir. The Project was cleared in 1997.

(c) and (d) Do not arise.

[English]

Flood Control

3262. DR. BIZAY SONKAR SHASTRI :

SHRI JANG BAHADUR SINGH PATEL :

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have sent any group of experts to Uttar Pradesh and Bihar to check flood fury;

(b) if so, the details thereof alongwith the suggestions made by the group in its report,

(c) the details action taken by the Union Government on the said report, if any; and

(d) if not, the other alternative arrangement made by the Union Government to control the floods in said States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (c) Government of India has not sent any Group of Experts to check flood fury in Uttar Pradesh and Bihar. However, Government of India has constituted an Expert Group headed by Chairman, Ganga Flood Control Commission and with representatives from the States of Bihar and Uttar Pradesh in November, 1998 to identify schemes for mitigating the adverse affects of floods in Uttar Pradesh and Bihar and to prepare an action plan for their implementation. The expert group has so far held one meeting.

(d) Does not arise.

Malihan Jheel

3263. SHRI JANG BAHADUR SINGH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission have written to Uttar Pradesh Government about Malihan Jheel in Allahabad to check the flood fury; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The Planning Commission had written to the State Government of Uttar Pradesh to intimate whether or not the detailed survey for the flood control works to project the Malihan Lake in Allahabad district had been completed as well as to indicate the present status of the preparation of the detailed scheme. The problem area was jointly inspected by a team, comprising of the officials from Ganga Flood Control Commission (GFCC) and the State Government on 26.3.97 and 27.3.97 and the team made some recommendations/suggestions for preparation of a detailed project report for flood protection of the area. Since the formulation, funding and execution of the flood management scheme is the responsibility of the State Government concerned, the report of the team was sent to the Government of UP for taking suitable action.

Seeds Act, 1966 and Insecticide Act, 1968

3264. SHRI K. S. RAO :

SHRI U.V. KRISHNAMRAJU :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received requests from State Governments for amendment in the Insecticide Act, 1968 and Seeds Act, 1966;

(b) if so, the details thereof;

(c) the decision of the Government thereon; and

(d) the time by which the amendments are likely to be made?